

BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

ITEM NO.01

COURT NO.2

**In the Matter of:-**

Original Application no. 505/2022

Devendra Kumar &amp;Anr

...Applicant

**Verses**

1. State of Himachal Pradesh through Chief Secretary,  
Government of Himachal Pradesh.
2. The Principal Chief Conservator of Forest (HoFF)  
Government of Himachal Pradesh.
3. State Pollution Control Board.
4. Deputy Commissioner, Mandi.

...Respondents

**ATTESTED**

Giri Raj Advocate  
Oath & Affidavit Commissioner  
SDJM Gohar, Mandi (H.P.)



**Compliance of Action Taken Report by way of Affidavit in Original Application no. 505/2022 case title "Devendra Kumar &Anr. verses State of H.P. and others on behalf of Respondent no.1 to 4 with regard to Hon'ble National Green Tribunal Judgement dated 28.05.2024.**

**MOST RESPECTFULLT SHOWETH:-**

I, S.S Kashyap, HPFS, s/o Late Shri N.L. Kashyap aged 53 years, presently working as Divisional Forest Officer, Nachan Forest Division at Gohar, Tehsil Chachiot, District Mandi, Himachal Pradesh, do hereby solemnly affirm and declare on oath as under:-

1. That in the case of "Devendra Kumar &Anrs verses State of Himachal Pradesh and Others" in Original Application no.505/2022 wherein the Hon'ble National Green Tribunal was pleased to dispose of the matter with direction in para 20 and para 21 vide Judgement dated 28.05.2024, as follows:-

*"20. In view of the above present Original Application is disposed of with the direction to the Divisional Forest Officer, Nachan Forest Division, Gohar, Himachal Pradesh to ensure that Compensatory Afforestation is*

**ATTESTED**  
Giri Raj Advocate  
Oath & Affidavit Commissioner  
SDJM Gohar, Mandi (H.P.)

carried out by the Forest Department during ensuing monsoon season and to file Action Taken Report within three months.

21. Action Taken Report be filed by Divisional Forest Officer, Nachan Forest Division, Gohar, Himachal Pradesh within three months before the learned Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before the Bench for further directions”.

2. That in Compliance to the Hon'ble National Green Tribunal judgment dated 28.05.2024 and as per approved Compensatory Afforestation Plan funds to the tune of Rs. 4,81,000/- deposited by Executive Engineer Himachal Pradesh Public Works Division Thalout into Government accounts of Divisional Forest Officer Nachan for Compensatory afforestation as approved by CA Plan has been utilized in the identified vicinity of newly constructed road in Demarcated Protected Forest Rangacha over an area of 2 hectare by fencing it and planting 1000 tall plants of conifer species. The photographs of the same are enclosed herewith(Annexure R-I/1 to RI/5 for kind perusal of this Hon'ble Tribunal.

**ATTESTED**

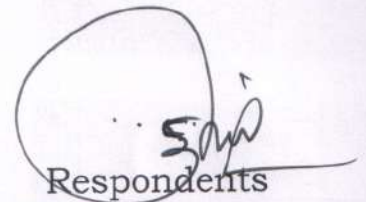
Giri Raj Advocate  
Oath & Affidavit Commissioner  
SDJM Gohar, Mandi (H.P.)

3. In view of the above submissions, it is therefore, prayed that the action taken/ compliance report may kindly be taken on record.

Verified at Gohar on this 21st day of August, 2024.

**ATTESTED**

Giri Raj Advocate  
Oath & Affidavit Commissioner  
SDJM Gohar, Mandi (H.P.)



**Respondents**  
DIVISIONAL FOREST OFFICER,  
NACHAN FOREST DIVISION,  
GOHAR, DISTT. MANDI (H.P.)

*S. J. Singh*  
Declared before me on oath/affirmation  
on the 21 day of Aug 2024  
at Gohar by Sh. Raju Ram  
who was identified by Sh. Ramu Ram  
Who is personally known to me  
Certified that contents of above Affidavit  
are read over & explained to the deponent  
who admitted them to be correct.  
Deponent S. J. Singh Oath Commissioner [Signature]  
*Sh. Raju Ram H.P.F.S.*  
*Ramu Ram H.P.F.S.*

I Know personally the deponent  
who has signed in my presence

*Raju Ram*  
Signature of Identifier

R-I/1



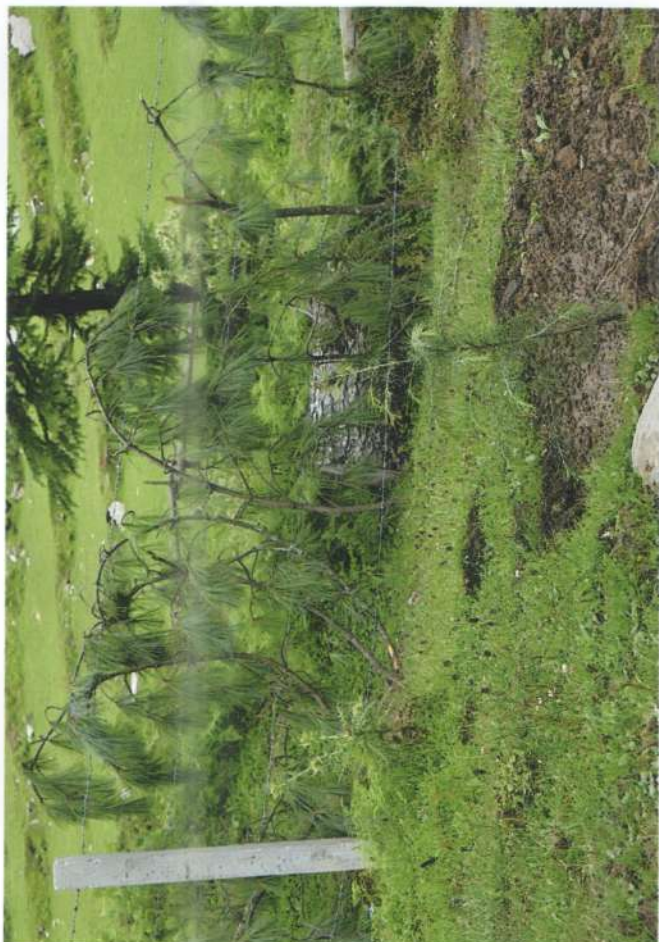
RFO Thanthi

Pamela D.B.  
S.O. Dabas



Chiranjit  
Vetikki Best

R-III/2

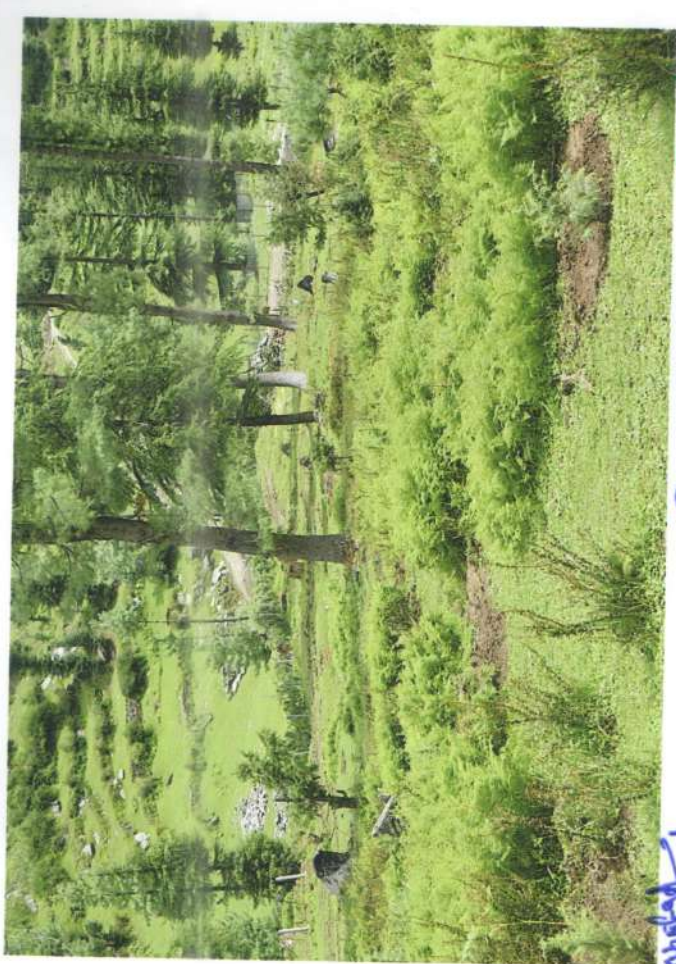


Chiranjit  
V. P. Bhat

Ramesh D. D. D. D.

R. F. O. Thachil

R-I/3



Chiranjit Das  
VC TTKK Baid

Ramesh Das  
RFO Thachi

RFO Thachi



... 15 days

R-115

H.P. FOREST DEPARTMENT  
NACHAN FOREST DIVISION  
PLANTATION CARRIED OUT IN COMPLIANCE TO HONBLE  
NET CASE O.A NO.505/2022 JUDGEMENT PRONOUNCED ON 28.05.2024

NAME OF P/AREA- D.P.F RANGCHA  
RANGE/BLOCK/BEAT- THACHI/DAHAR/TIKKI  
G.P.S. CO-ORDINATES- N-31.6001085  
E-77.256792  
ELEV. 2630 MTR.

AREA IN HECTARE - 2 Ha.  
PLANTS PLANTED- DEODAR-1000 NO. (TALL)

500